

GOVERNMENT OF MEGHALAYA
HEALTH & FAMILY WELFARE DEPARTMENT

No. Health.99/2020/138

Dated Shillong, the 16th April, 2021.

AMENDMENT TO THE REVISED PROTOCOLS FOR ENTRY POINTS

In view of the observance of high COVID-19 positive cases among travellers / residents entering the State from the States of Maharashtra, Delhi, Uttar Pradesh, Bihar and West Bengal; the entry protocols issued vide Notification No. Health.99/2020/135, dated 09-04-2021 is amended in respect of Para 2 (c) as indicated below:

“Persons entering the State from any State or Union Territory possessing a valid final certificate of vaccination shall be exempted from testing at the entry point. However, this shall not be applicable to persons coming from Maharashtra, Delhi, Uttar Pradesh, Bihar and West Bengal. Any person coming from these 5 (five) States shall be required to produce a negative RT-PCR / TruNat / CBNAAT report tested at a recognized laboratory within 72 hours of their arrival at the entry point.”

(Sampath Kumar, IAS)

Principal Secretary to the Government of Meghalaya,
Health & Family Welfare Department